

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/14/KOB/2024
SECTION	SEC. 95 (1) IBC R/W RULE 7 (2) AAA
NAME OF PARTIES	THE FEDERAL BANK LIMITED V/S BASHEER AHAMAD V K.
PETITIONERS ADVOCATE/ PROFESSIONAL	ALLEN THOMAS JOSEPH (IP)
RESPONDENTS ADVOCATE/ PROFESSIONAL	KSR &CO

9th JULY 2024

ORDER

IA(IBC)/195/KOB/2024 in CP(IBC)/14/KOB/2024

Learned RP, Mr. Allen Thomas Joseph is physically present in Court. Learned representing Counsel, Ms. Jayalakshmi appears on behalf of the Respondent/Personal Guarantor through virtual mode and submits that she has e-filed the reply affidavit and seeks time to file the hard copy with the Registry. Counsel for the Respondent/Personal Guarantor is directed to make necessary endeavour to place the reply on record within 2 days.

List this matter on **23.07.2024**.

CP(IBC)/14/KOB/2024

List the matter on **23.07.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**